

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 211 of 2013**

**Dated : 18<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza**  
**Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

**Admit.** Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 28.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents. **Issue Public Notice.**

Post the matter on **28.10.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs